

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) .8255/2014

JAIPRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With interim relief and office report)

WITH

C.A. No. 8256/2014

(With Interim Relief and Office Report)

C.A. No. 8257/2014

(With Office Report)

C.A. No. 8258/2014

(With Interim Relief)

C.A. No. 8259-8266/2014

(With Interim Relief)

C.A. No. 8267-8271/2014

(With appln.(s) for amendment of appeal and Interim Relief)

C.A. No. 8272/2014

(With Interim Relief)

C.A. No. 9087-9089/2014

(With Office Report)

C.A. No. 9086/2014

C.A. No. 10696/2014

Date : 14/09/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Pawan Upadhyay,Adv.

Mr. Sarvjit Pratap Singh,Adv.

For Ms. Sharmila Upadhyay,Adv.

Mr. Rohit Sthalkar,Adv.

For Ms. Rashmi Singh,Adv.

Mr. Gaurav Jain,Adv.
Mr. Jaivir Singh,Adv.
For Ms. Abha Jain,Adv.

Mr. Abhishek Sharma,Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay,Adv.
Mr. P.S. Deoghar,Adv.

Mr. Tanmaya Agarwal,Adv.
Mr. Uday Singh,Adv.
Mr. Upendra Mishra,Adv.
For Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

A letter has been circulated by Ms. Sharmila Upadhyay, learned counsel for the appellant seeking adjournment for filing rejoinder affidavit.

Rejoinder affidavit may be filed within three weeks from today.

List the matters on 9th October, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar